

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 3<sup>rd</sup> March, 2016  
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja & Mr. Karan Dev Chopra, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Shekhar, Adv. for R-11 Ms. Sakshi Popli, Adv. for NDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv.
2.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Ms. Savitri Pandey, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
3.	Original Application No. 519/2015	Jagat Singh Vs. State of Haryana & Ors.	Mr. M. K. Vashist, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Attin Shankar Rastogi, Adv. for R-2 Ms. Bhavna Aggrawal, Adv. for MoEF Mr. Ankit Swarup, Adv. for R-6 & 7
4.	Original Application No. 165/2015 (M.A.No.488/2015)	Rajiv Rattan Vs Haryana Urban Development Authority & Ors.	Mr. Ritwick Dutta & Mr. Rajat Navet, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 Mr. Mukesh Kumar, Adv. for R-2 & 3

**FOR HEARING**

5.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. A. K. Prasad, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for Noticee No. 7 to 10 & 18 Mr. Anil Grover & Mr. Rahul Khurana, Advs. for State of Haryana Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. Ritesh Khatri, Adv. Mr. Ankit Gupta, Adv. Mr. Sumeer Sodhi, Adv. Mr. Virender Singh Rana, Adv. Mr. Sumit Gahlawat, Adv. Mr. Pulkit Srivastava, Adv. Mr. K. M. Panikkay, Adv.
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